

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 08.02.2019

ORDER NO. 34 of 2019

Hon'ble President is pleased to partially modify the roster order no. 27 and 32 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

1. **On 11/02/2019 at 10.30 a.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter:-
ST/53643/2015
2. **On 13/02/2019 at 10.30 a.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matter:-
ST/52240/2016
3. **On 13/02/2019 at 02.30 p.m.** Hon'ble Sh. V. Padmanabhan, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM applications:-
ST/ROM/51230-51231/2018 in ST/50739, 50713/2018
4. **On 15/02/2019 at 10.30 a.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter:-
ST/54488/2014
5. **On 15/02/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. V. Padmanabhan, Member (T) will hear the following ROM applications:-
ST/ROM/50030/2019 in ST/52494/2015
ST/ROM/50044/2019 in ST/52499/2015
ST/ROM/50045/2019 in ST/52496/2015
6. **On 15/02/2019 afternoon** Hon'ble Sh. V. Padmanabhan, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM applications after the hearing of ROM at Sl. No. 5 above:-
ST/ROM/50743/2018 in ST/51840/2015
ST/ROM/51350/2018 in ST/55497/2014

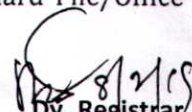
By order,


(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar